

	DIRECTORATE GENERAL OF SHIPPING, GOVT. OF INDIA, MUMBAI	IS/ISO Clause No.7.1
Ref.: QMS - 7.0 Page 1	Sub: Amendment to DGS Training Circular No. 12 of 2020 dated 01 / 04 / 2020	File No. 20-16/6/2020-TRG - DGS (2361)
Approved by the Director General of Shipping.	Training Circular No. 27 of 2020	Date: 10th July, 2020

1. Whereas the Directorate had issued DGS Training Circular No. 12 of 2020 dated 01 / 04 / 2020 stating the minimum eligibility criteria for admissions in pre-sea maritime courses and introduced “Common Entrance Test” (CET) and “Online Counseling”.
2. Whereas para 12.3 of the said Training Circular dealt with “Online Counseling” which would be common to all Maritime Training Institutes.
3. Whereas as per Annexure – 1 of the said Training Circular, candidates seeking lateral entry for admission in second year of the four-year Marine Engineering Degree course (BE / B-Tech Marine Engineering) were required to qualify in the online “Common Entrance Test” (CET).
4. Whereas the ongoing COVID – 19 pandemic caused disruptions in the education system across the Country leading to unprecedented uncertainties.
5. The Director General of Shipping, Government of India has decided to make the following amendments to the DGS Training Circular No. 12 of 2020 dated 01 / 04 / 2020.
 - 5.1. The “Online Counseling” shall not be applicable for the academic year 2020 – 2021. The Maritime Training Institutes may follow their own